

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 13th January, 2016
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 25/2016	Ojasvi Party Vs. Ministry of Environment & Forests & Ors.	Swami Omji & Mr. Mukesh Jain, Applicant in person
2.	M.A. No. 17/2016 in Original Application No. 518/2015	Deepak Enterprises Vs. Govt. of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 493/2015	Gram Panchayat Village Mankawas Vs. State of Haryana & Ors.	Mr. Bharat Bhushan, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 4 Mr. Milanka Chaudhury, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-5
4.	Original Application No. 500/2015	Madhu Sharan & Ors. Vs. NOIDA Authority & Ors.	Ms. Aprajita Mukherjee, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1
FOR HEARING			
5.	Original Application No. 101/2014	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG, for R-1 & 5 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery & Mr. Varun Punia, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 & 10 Mr. Rajkumar, Adv. for CPCB
6.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Rahul Dhawan, Adv. for Applicant in M.A. No. 1061/2015 Mr. Maheen Pradhan, Adv. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7 Mr. M. L. Lahoty, Adv.
7.	Original Application No.50/2015 (M.A.No.149/2015 & (M.A.No.244/2015)	Aparna Singh Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. for the Applicant Mr. Sajid Sultan, Adv. for the Applicant in M.A.No.244/2015 Mr. Vikas Malhotra, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Dhruv Tamta, Adv. for R-3 Mr. Rajiv Bansal for R-5 Mr. R. K. Pillai, Adv. for R-6

8.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 2 Mr. Vishwendra Verma, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal with Mr. Kush Sharma, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tavinder Singh, Adv. for DUSIB
9.	Original Application No. 225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. for the Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-3 Mr. Raj Kumar, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-6 Mr. Ankit Verma, Adv. for R-2 & R-7 Mr. Vikas Malhotra, Adv. for MoEF
10.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal, Adv. for Applicant Ms. Purnima Maheshwari & Mr. D.K. Singh, Adv. for R-1 & 2 Mr. Rajiv Bansal & Kush Sharma, Adv. for DDA Mr. Balendu Shekhar, Adv. for R-4 Mr. Dinesh Jindal, L.O. for DPCC Mr. Kush Sharma, Adv. for DDA
11.	Original Application No. 238/2015	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Sanjeev Anand, Adv. for-3 Mr. Gaurav Mitra, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-11 Mr. V. V. Vardhan for CGWA
12.	Original Application No. 408/2015 (M.A. No. 952/2015)	Matloob Vs. MOEF & CC & Ors.	Mr. Tushar Singh, Adv. for Applicant Dr. Abhishek Atney, Adv. for R-1 Mr. Anil Grover & Mr. Rahul, Adv. for R-2 to 6 Mr. Alok Sangwan, Adv. for R-8
13.	Original Application No. 434/2015	Ojasvi Party Vs. State of Delhi	Mr. Mukesh Jain for Applicant Mr. Vivek Kumar Tondon, Adv. Mr. Birja Mahapatra, Adv. for R-2
14.	Original Application No. 485/2015 (M.A. No. 1125/2015)	Ojasvi Party Vs. MoEF & CC & Ors.	Mr. Mukesh Jain for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Vivek Kumar Tondon, Adv. for R-2 Mr. Birja Mahapatra, Adv. for R-4

DATE: 13th January, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Divya Prakash Pandey with Meesh Dubey, Adv. for R-1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Adv. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R - 3 Mr. Anil Shrivastav & Mr. Sanyam Saxena, Adv. for R-4

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

DATE: 13th January, 2016

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 37/2016 in Original Application No. 162/2015	Pankaj Kumar Mishra Vs. Union of India & Ors.	Mr. Shekhar G. Devasa & Mr. Manish Tiwari, Advs. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in